



**Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.**

Notification
Jammu, the 08th April, 2019

SRO 270.-In exercise of powers conferred by Sub-section (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (XII of 1996), and in supersession of all previous Notifications issued in this behalf, the Government hereby confer upon Mr.Ahmad Hussain (KAS), Sub Divisional Magistrate Lolab, Sogam the powers of Collector Land Acquisition to be exercised by him within the territorial Jurisdiction of Sub Division Lolab, Sogam of District Kupwara for purposes of the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

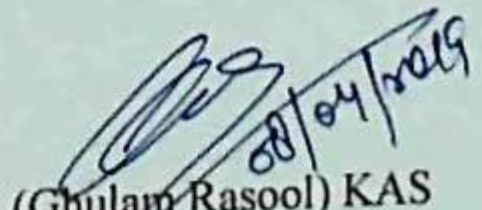
(Shahid Anayatullah) IAS
Commissioner /Secretary to Government,
Revenue Department

Dated: - 08 -04- 2019

No: - Rev/LB/07/2017

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Jammu.
2. Divisional Commissioner, Kashmir.
3. Commissioner/Secretary to Government, General Administration Deptt.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs
(With 7 copies).
5. Deputy Commissioner, Kupwara.
6. Director, Archives, Archeology & Museums, J&K Jammu.
7. OSD to Advisor (KS) to Hon'ble Governor for information.
8. Mr. Ahmad Hussain (KAS), Sub Divisional Magistrate Lolab, Sogam
9. Manager Government Press, Jammu/Srinager for publication in the Govt. Gazette
10. Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
11. I/C Website. Revenue Department.
12. Notification / Stock file.


(Ghulam Rasool) KAS
Deputy Secretary to Government
Revenue Department